

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, MUMBAI.

ORIGINAL APPLICATION NO.623/2000.

Dated: 31.03.2004.

Hon'ble Shri Anand Kumar Bhatt, Member (A),
Hon'ble Shri S.G.Deshmukh, Member (J).

Mrs. Geeta S.Rao,
759/14, Deccan Gymkhana,
Pune - 411 004.
(None for the applicant)

...Applicant

vs.

1. Union of India through
Secretary,
Ministry of Defence,
New Delhi.

2. National Defence Academy,
through The Commandant,
Pune.

3. Union Public Service Commission,
through The Chairman,
New Delhi.

(By Advocate Shri R.K.Shetty)

...Respondents.

: ORDER (ORAL)

{Anand Kumar Bhatt, Member (A)}

None for the applicant. Respondents by Shri R.K.Shetty.

The case was taken out of sine die list. After that none has been appearing for the applicant continuously on 20.1.2004, 27.1.2004 and 20.1.2004. Notice was issued to the Learned Counsel for the applicant on 1.3.2004. However, none is present for the applicant today. It seems that the applicant is not keen to pursue her case. The case is dismissed for default.

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(S.G.DESHMUKH)
MEMBER (J)

Anand
(ANAND KUMAR BHATT)
MEMBER (A)

B.